

ITEM NO.45 Court 4 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1355/2021

AYUSH PATEL & ORS. Petitioner(s)

VERSUS

NATIONAL BOARD OF EXAMINATION & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.163891/2021-STAY APPLICATION and
IA No.163890/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 17-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Ms. Charu Mathur, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice.
- 2 Tag with Writ Petition (C) No 1122 of 2021.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER